

ORDER SHEET

O.A./MA/RA/CP NO. 324 OF 2006Applicant/s P.H. Maurya Respds. U.O. 204Advocate for Applicant/s R.K. Pandey Advocate for Respondent/s H.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 9
	<u>6/1/08</u> There is no representation on behalf of the applicant even in the revised call. Council for respondents in present case maurya This OA was filed for certain grievances of the applicant. After notice, the respondents have filed their CA. There was no representation on behalf of the applicant when ever the matter was listed on earlier occasions. This clearly goes to show that the applicant has not interested in prosecuting this case. Accordingly, we don't find any justification in adjourning the matter. OA is dismissed for non-prosecution. <u>M. G. Pantam</u> (Mrs. M. G. Pantam) M(A) <u>(Ashok S. Karamadhi)</u> M(I)	